

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5305/2008

(From the judgement and order dated 18/02/2008 in CRLM No.  
27097/2006 of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

PUNJAB STATE WAREHOUSING CORP.FARIDKOT

Petitioner(s)

VERSUS

M/S SH.DURGA JI TRADERS & ORS.  
(With office report)  
(FOR FINAL DIPOSAL)

Respondent(s)

Date: 16/11/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN  
HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s) Mr. Sarad Kumar Singhania,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Not taken up.

[Charnjeet Kaur]  
Court Master

[Kusum Gulati]  
Court Master